

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Appeal No. 156/252/PB/2018

In the matter of:

Auric Builders Pvt. Ltd.
Vs.
ROC & Another.

....**Appellant**

....**Respondent**

Under Section: 252

Order delivered on 11.09.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Appellant	: Mr. Vinay Kumar Jha, CS
For the Respondent	: Ms. Kusum Yadav, Company Prosecutor
For the IT	: Ms. Lakshmi Gurung, Adv. : Ms. Easha Kadian, Adv.

ORDER

The learned CS states that in compliance of the order dated 20.07.2018 the affidavit with respect to operation of the Bank account as per the order of this Bench is filed. Matter is heard. Order reserved.

Sd/-

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Mukesh

